

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/7225/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 25 August, 2022.

Sub:- **Leave with station leave permission.**

Ref:- No. HC(IB) –VIG/01/2022/ Dated the 24th August, 2022.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **3 days casual leave on 29.08.2022, 30.08.2022 & 01.09.2022 and restricted holiday on 31.08.2022**, along with station leave permission from the evening of 26.08.2022 till the evening of 01.09.2022.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/7226-7227/A, dated , 25-08-2022

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority.

✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)